



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Appointment of Junior Legal Assistants (District Cadre) in the Department of Law, Justice and Parliamentary Affairs.

Reference:- J&K Service Selection Board No. SSB/ Secy/ Sel/ 2016/ 19171-77 dated 29-08-2016.

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Government Order NO: 2851 -LD(Estt) of 2016.
Dated : 23 - 09 - 2016.
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Pursuant to the recommendation of the J&K Service Selection Board, sanction is hereby accorded to the temporary appointment of 26 candidates as Junior Legal Assistants (District Cadre), as per the details given below against the posts under the direct recruitment quota carrying the pay scale of ₹ 9300-34800 with Grade Pay of ₹ 4200/- with immediate effect:-

S. No.	Name of the candidates S/Shri.	Parentage	Address	Category
1.	Syed Anjum Gazala Indrabi	D/O Syed Mohammad Syed	R/O Shistergam Duroo Anantnag	OM
Select list (RBA)				
1.	Mudasir Mushtaq Khan Pathan	S/O Mushtaq Ahmad Khan Pathan	R/O Rambir Pora Anantnag	RBA
District Bandipora				
1.	Hafeez Ahmad Lone	S/O Ab. Gaffar Lone	R/O Wanpora Guraiz, Bandipora	OM
Select List (RBA)				
1.	Audil Rasool Wani	S/O Gh. Nabi Wani	R/O Sumlar Shokebaba, Bandipora	RBA
District Baramulla				
1.	Syed Asrar UI Hussain	S/O Syed Tufail Ahmad	R/O Gingal Uri, Baramulla	OM/RBA
Select List (RBA)				
1.	Waseem Mohd Dar	S/O Gh. Mohd Dar	R/O Sagri Batapora Tangmarg Baramulla	RBA
District Budgam				
1.	Jahangir Rasool	S/O Gh. Rasool Dar	R/O Wahabpora, Budgam	OM
District Kulgam				
1.	Rayees Ahmad Bhat	S/O Hamidullah Bhat	R/O Srandoo, Kulgam	OM

Jammu

Q/m

